



The Calcutta Gazette

Extraordinary

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MONDAY, JUNE 12, 1939.

PART I

Orders and Notifications by the Governor of Bengal, the High Court,
Government Treasury, etc.

GOVERNMENT OF BENGAL.

Home Department.

Constitution and Elections.

NOTIFICATIONS.

No. 15A.R.D.—12th June 1939.—The Secretary of State has been pleased to grant to His Excellency Sir Robert Neil Reid, K.C.S.I., K.C.I.E., Governor of Assam and acting Governor of Bengal, leave of absence for urgent reasons of private affairs for four months with effect from the 12th June 1939.

E. N. BLANDY,

Chief Secy. to the Govt. of Bengal.

No. 16A.R.D.—12th June 1939.—Whereas His Majesty the King-Emperor has been graciously pleased by Commission passed under the Royal Sign Manual to appoint His Excellency Sir John Ackroyd Woodhead, K.C.S.I., C.I.E., I.C.S., to be Governor of Bengal during His Majesty's pleasure in consequence of the grant of leave to His Excellency Sir Robert Neil Reid, K.C.S.I., K.C.I.E., acting Governor of Bengal, it is hereby notified that His Excellency Sir John Ackroyd Woodhead has on the forenoon of this day taken the prescribed oaths and entered upon the duties of his office.

By order of the Governor,

E. N. BLANDY,

Secy. to the Govt. of Bengal.

No. 17A.R.D.—12th June 1939.—The following document is published for general information:—

George R. I.

GEORGE THE SIXTH by the Grace of God of Great Britain, Ireland and of the British Dominions beyond the Seas King Defender of the Faith Emperor of India

To Our Trusty and Well Beloved Sir JOHN ACKROYD WOODHEAD Knight Commander of Our Most Exalted Order of the Star of India Companion of Our Most Eminent Order of the Indian Empire and a Member of Our Indian Civil Service

GREETING:

I. We do by this Our Commission under Our Sign Manual appoint you the said Sir John Ackroyd Woodhead to be during Our pleasure Our Governor of Bengal with all the powers rights privileges and advantages to the said office belonging or appertaining.

II. And We do hereby authorise and command you to exercise all and singular the powers belonging to the said office according to such Instructions as Our Governor of Bengal for the time being has already received or as you may hereafter receive from Us or from Our Governor-General of India or from one of Our principal Secretaries of State.

III. And further We do hereby appoint that this Our present Commission shall have effect so soon as you shall have taken the prescribed oaths and have entered upon the duties of the said office.

IV. And We do hereby command all and singular Our loving subjects in the Province of Bengal and all others whom it may concern to take due notice hereof and to give their ready obedience accordingly.

GIVEN at Our Court at St. James's this fifth day of May in the Year of Our Lord one thousand nine hundred and thirty-nine and in the Third year of Our Reign.

By His Majesty's Command,
ZETLAND.

By order of the Governor,
E. N. BLANDY,
Secy. to the Govt. of Bengal.